

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4840  
ANSWERED ON:07.08.2009  
CHILD RIGHTS ACTIVISTS  
Dharmshi Shri Babar Gajanan

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the child rights activists have demanded for more privileges for children in every domain;
- (b) if so, the details thereof and the response of the Government thereto;
- (c) whether the Union Government has directed the State Governments to formulate schemes for children and offered financial assistance for schemes; and
- (d) if so, the details thereof alongwith the steps taken/proposed to be taken by the State Governments in this regard?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b) No demand has been received by the Ministry of Women and Child Development from child right activists for more privileges for children.
- (c) & (d) No, Sir. However, the Government reviews its programmes from time to time for formulation of new schemes/programmes. The Ministry of Women and Child Development has recently launched a new centrally sponsored scheme, namely, Integrated Child Protection Scheme for the care and protection of children. The Scheme is being implemented by the State Government/UT Administrations. Financial assistance is being provided to the State Government/UT Administration on a predefined sharing ratio.